

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:145
ANSWERED ON:14.07.2009
COMPENSATION TO FARMERS
Lal Shri Kirodi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether financial assistance is provided to small and marginal farmers to compensate for the loss of crops and livestock during natural calamities;
- (b) if so, the details of assistance admissible and provided to small and marginal farmers per hectare;
- (c) whether there exist differential compensation package for irrigated and non-irrigated land; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 145 FOR 14-07-2009 REGARDING 'COMPENSATION TO FARMERS.'

(a) to (d): The financial assistance under the present Schemes of Calamity Relief Fund (CRF)/ National Calamity Contingency Fund (NCCF) is towards immediate relief and not for compensation of loss. Objective of these Schemes is to reduce the level of suffering of the affected people by providing gratuitous assistance as an immediate help.

2. At present, financial assistance in the wake of notified natural calamities is provided to the States through the CRF, which is supplemented by the NCCF, in case of a natural calamity of severe nature.

3. Expenditure from CRF/NCCF is to be incurred in accordance with the approved items and norms of assistance for the notified natural calamities.

4. The extant norms inter-alia provide for Assistance to the Small and Marginal Farmers (SMF) in the form of agriculture input subsidy for damage caused to agricultural lands, crops and loss of livestock. Details of such assistance are as under:-

Sl. No.	Item	Norms of Assistance
---------	------	---------------------

1.	Agriculture input subsidy where crop loss was 50%	(i) Rs. 2000/- per hectare in rainfed areas. and above
----	---	---

		(ii) Rs. 4000/- per hectare for areas under assured irrigation.
--	--	--

		(iii) Rs. 6000/- per hectare for all types of perennial crops.
--	--	---

2.	Assistance for loss of livestock	(i) Milch animals viz; (i) buffalo/Cow/Camel/ yak etc. @ Rs. 10,000/- (ii) Sheep/Goat @
----	----------------------------------	--

Rs. 1000/-

(ii) Draught animals viz;

(i) Camel/

Horse/Bullock, etc. @ Rs. 10,000/-

(ii) Calf,

Donkey and Pony @ Rs. 5000/-, subject to a ceiling of 1 large milch animal or 4 small milch animals or 1 large draught animal or 2 small draught animals per household irrespective of whether a household has lost a larger number of animals.

(iii) Poultry @ Rs. 30/- per bird, subject to a ceiling of assistance of Rs. 300/ per beneficiary household.

3. Assistance to small and marginal farmers for:-

a) Desilting of agricultural land » Rs. 6000/- per hectare :- (where thickness of sand/silt deposit is more than 3")

b) Removal of debris on agricultural land in hilly areas » Rs. 6,000/- per hectare

c) Desilting/Restoration/Repair of fish farms » Rs. 6,000/- per hectare (subject to the condition that no other assistance/subsidy has been availed of by/is eligible to the beneficiary under any other Government Scheme)

d) Loss of substantial portion of land caused by landslide, avalanche, change of course of rivers. farmers whose ownership of the land lost is legitimate as per the revenue records) » Rs. 15,000/- per hectare (Assistance will be given to only those small and marginal)

e) Agriculture input subsidy where crop loss was 50% and above.

i) For agriculture crops, horticulture crops and annual plantation crops » Rs. 2,000/- per hectare in rainfed areas
 » Rs. 4,000/- per hectare for areas under assured irrigation.

ii) Perennial crops » Rs. 6,000/- per hectare for all types of perennial crops.